

Re: Hon'ble Hon'ble High Court letter bearing No.B(Gen)-1001/2021/1611 dated 26.11.2021 regarding permission for Court working day on 11<sup>th</sup> December, 2021 (2<sup>nd</sup> Saturday) to dispose of petty cases i.e. on the day of "National Lok Adalat" and undertake Special Drive on 8<sup>th</sup>, 9<sup>th</sup> and 10<sup>th</sup> December, 2021 (working Wednesday, Thursday and Friday) to dispose of cases u/sec. 256 and 258 of Code of Criminal Procedure.

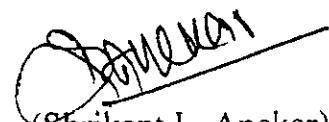
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In view of directions of the Honourable High Court contained in letter dated 26.11.2021, the following order is passed.

**\*\* OFFICE ORDER \*\***

1. On the day of "National Lok Adalat" i.e. on 11<sup>th</sup> December, 2021 (Saturday), all the courts in Nanded Judicial District shall remain open for disposing of petty cases, as the said date is allowed as working day.
2. The courts shall undertake Special Drive on three working days preceding the day of "National Lok Adalat" i.e. on 8<sup>th</sup>, 9<sup>th</sup> and 10<sup>th</sup> December, 2021 (working Wednesday, Thursday and Friday) to dispose of cases u/sec. 256 and 258 of Code of Criminal Procedure.
3. It is further directed that, the record in respect of disposal of such petty cases shall be maintained separately. The data be directly forwarded to the Hon'ble Member Secretary, Maharashtra State Legal Services Authority, High Court, Bombay.
4. All concerned to note and comply accordingly.

District Court, Nanded. )  
)  
December 27<sup>th</sup>, 2021. )

  
(Shrikant L. Anekar),  
Principal District Judge, Nanded.

Endorsement No. B-8/1932 /2021.

C.f.w.cs. to :-

- The Honourable Registrar (Inspection-I), High Court, Mumbai with reference to High Court letter under reference.
- The District Judge-1, Nanded / Bhokar / Kandhar / Biloli.
- The District Judge-2, Nanded.
- The Ad-hoc District Judge-1, Nanded / Kandhar / Bhokar.
- Ad-hoc District Judge-2, Nanded / Bhokar / Biloli / Kandhar Link Court, Mukned.
- Ad-hoc District Judge-3, Nanded.
- The Extra Joint District Judge, Nanded. (P.O. Shri A.R.Dhamecha).

- The Extra Joint District Judge, Nanded. (POCSO Court).
- The Judge, Family Court, Nanded.
  
- The Secretary, DLSA, Nanded for information and necessary compliance.
  
- The Civil Judge, Senior Division, Nanded / Bhokar / Biloli / Kandhar.
- The Civil Judge, Senior Division, Link Court at Mukhed.
- The Chief Judicial Magistrate, Nanded.
- The Joint / II Joint / III Joint / IV / V Joint Civil Judges, Senior Division & Addl. CJM, Nanded.
- The Joint / II Joint / III Joint / IV Joint / V Joint / VI Joint / VII Joint / VIII / IX/ X Joint Civil Judges, JD & JMFC, Nanded.
- The Civil Judge, JD & JMFC, Mahur / Kinwat / Himayatnagar / Hadgaon / Ardhapur / Loha / Degloor / Naigaon Bazar / Mudkhed / Umri / Dharmabad.
- The Joint Civil Judge, JD & JMFC, Kinwat / Bhokar / Hadgaon / Loha / Kandhar / Mukhed / Degloor / Naigaon Bz / Biloli.
- The II Joint Civil Judge, JD & JMFC, Loha / Kandhar / Mukhed / Naigaon Bazar.
  
- Shri Mane Dinesh Dagdu, Extra Jt.Civil Judge, JD, Nanded.
- Shri ,Thanedar Shahabuddin Ghousemohiuddin, Extra Joint Civil Judge, JD, Nanded.
  
- The Superintendent of Police, Nanded.
- The District Government Pleader, Nanded.
- The Assistant Director & PP, Nanded.
- The Superintendent, District Prison, Nanded.
- The President, Bar Association, Nanded.

For information & further necessary action with a request to inform every concerned accordingly.

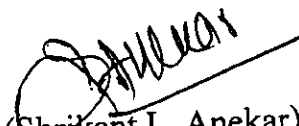
Copy to :-

- The Registrar / Court Manager, District Court, Nanded.
- The Superintendent, JW / TW, District Court, Nanded.
- The Assistant Superintendent, C&F / Inspection / STB / Property / Central Record, District Court, Nanded.
- The Senior Clerk, Library / GMP / Civil / Criminal Appeal Branches, District Court, Nanded.
- ✓ The DSA, District Court, Nanded with a direction to upload copy of instant order on the web site of this office.

- Copy be affixed on the notice board.
- A copy be kept on the muster roll of this office for information of all employee.

District Court, Nanded. )

December 27<sup>th</sup>, 2021. )

  
(Shrikant L. Anekar),  
Principal District Judge, Nanded.

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